

there is a strike on of electricity workers in U. P. which has paralysed some cities of U. P. This is because of the non-implementation of the Wage Board award. This is a central responsibility. They have posted the military there. I request that either the Labour Minister or the Irrigation and Power Minister should make a statement. We do not want that the strike should be tackled by calling in the army. We want a statement by the Labour Minister.

SHRI SAMAR GUHA (Contai) rose—

MR. SPEAKER : Do not get up without giving me previous notice of what you are going to say. Do not make it a daily phenomenon.

Papers to be laid on the Table.

SHRI SAMAR GUHA : May I bring to your notice that there is a strike declared by the government employees in West Bengal for three days with effect from today? May I request the Minister to make a statement on the situation that is developing there in consequence of the strike.

SHRI JYOTIRMOY BASU (Diamond-Harbour) : And also on their demands. They wanted implementation of the recommendations of a government-appointed Wage Board. But Government's way of implementation seems to be by calling in the army to pose a threat to peaceful strikers. Is this the purpose for which the army is maintained in his country?

श्री मोलहू प्रसाद (बांसगाँव) : अध्यक्ष महोदय, कल के अखबार में यह समाचार छपा है, पूर्वी उत्तर प्रदेश के 14 जिलों में भीषण सूखे की स्थिति—30 प्रतिशत फसल नष्ट। मैं ने कल इस सम्बन्ध में एक ध्यानाकर्षण प्रस्ताव दिया था, लेकिन वह स्वीकार नहीं किया गया है। आप उसको स्वीकार न करें, लेकिन आप कम से कम खाद्य तथा कृषि मंत्री से इस बारे में एक वक्तव्य देने के लिए कहें।

अध्यक्ष महोदय : आप मुझे लिखकर दें। मैं उनको भेज दूँगा।

श्री मोलहू प्रसाद : मैंने लिखकर दिया है।

12.12 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND AUDITED ACCOUNTS OF CSIR

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research for the year 1969, along with the Audited accounts for the year 1968-69 [Placed in Library See No. LT. 4058/70].

SUPPLEMENTARY STATEMENT ON FLOOD SITUATION

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I beg to lay on the Table a supplementary statement on the flood situation in the country. [Placed in Library See No. LT—4059/79]

ANNUAL REPORT AND OTHER PAPERS RE : GARDEN REACH WORKSHOPS LTD. CALCUTTA

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI P. C. SETHI) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Garden Reach Workshops Limited, Calcutta for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library See No. LT.—4060/70]

EXPORT OF JUTE BAGGING FOR WRAPPING GOTTON BALES (INSPECTION RULES)

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : I beg to lay on the Table a copy of the Export of Jute Bagging for Wrapping Cotton

[Shri Ram Sewak]

Bales (Inspection) Rules, 1970 (Hindi and English versions) published in Notification No.S.O 2672A in Gazette of India dated the 6th Aug, 1970 under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963. [Placed in Library See No. LT.—4062/70]

PASSPORTS (AMENDMENT) RULES

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : I beg to lay on the Table a copy of the Passports (Amendment) Rules 1970, (Hindi and English versions) published in Notification No. G. S. R. 1061 in Gazette of India dated the 18th July, 1970, under sub-section (3) of section 24 of Passports Act, 1970 [Placed in Library See No. LT.—4061/70]

12.13 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :

(i) 'In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Bajya Sabha, I am directed to enclose a copy of the Prevention of Food Adulteration (Amendment) Bill, 1970, which has been passed by the Rajya Sabha at its sitting held on the 19th August, 1970.

(ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Friday the 21st August, 1970, adopted the following motion in regard to the Joint Committee of the Houses on the Commissions of Inquiry (Amendment) Bill, 1969:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint a member to the Joint Committee of the Houses on the Bill to amend the Commissions of Inquiry Act, 1952, in the vacancy caused by the resignation of Shri Sheel Bhadra Yajee and resolves that Shri Ram Niwas Mirdha be appointed to the said Joint Committee to fill the vacancy."

PREVENTION OF FOOD ADULTERATION (AMENDMENT) BILL AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Prevention of Food Adulteration (Amendment) Bill, 1970, as passed by Rajya Sabha on the 19th August, 1970.

12.14 hrs.

ANNOUNCEMENT RE : EXTENSION OF SESSION

MR. SPEAKER : On the recommendation of the Business Advisory Committee I have decided that Lok Sabha will sit also on Thursday, the 3rd September, 1970, for the completion of Government business and other discussions. There will be no Question Hour on that day.

The Business Advisory Committee also agreed that the Constitution (Twenty-fourth Amendment) Bill might be taken up on Tuesday, the 1st September and disposed of by Wednesday, the 2nd September, 1970.

SHRI S. M. BANERJEE : 'Might be' ? We were assured that it will be taken up. We have to send telegrams to our members.

MR. SPEAKER : I am reading what was decided. He was there. He should have objected then.

12.15 hrs.

ARREST OF MEMBER (Shri Rabi Ray)

MR. SPEAKER : I have to inform the House that I have received the following wireless message, dated the 25th August, 1970, from the Superintendent of Police, Puri, Orissa :—

"In observance of their civil disobedience movement, Shri Rabi Ray, Member, Lok Sabha, led a procession with 18 S. S. P; satyagrahis from their party office at about 12 Noon, shouting slogans and reached Rajbhavan main gate, Puri, at about 1 P. M. today, to